Baldev Jain Temple in Orissa

193. SHRI HARIHAR SOREN: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) whether Government propose to declare Baldev Jain temple at Keonjhar in Orissa as a Centrally protected monument during 1988-89 and to take steps for its maintenance etc; and
 - (b) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE DE-PARTMENTS OF EDUCATION AND CUL-TURE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b). The temple namely Baldev Jain temple at Keonjhar in Orissa is protected by the State Covernment and therefore the question of Central protection does not arise.

Utilisation of Solatium Fund

194. SHRI S.B. SIDNAL: SHRI G.S. BASAVARAJU:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

(a) whether both the Centre and the States have been slow in disbursing compensation to the victims of hit-and-run accidents and the bulk of the funds earmarked for the purpose have remained unutilised:

- (b) whether till March 31, 1987 the fund was of the order of Rs. 4.82 crores, but only Rs. 53 lakh solatium was disbursed: and
- (c) if so, the remedial action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MIN-ISTRY OF SURFACE TRANSPORT (SHRI RA-JESH PILOT): (a) and (b). Disbursement of solatium compensation to the claimants in the case of of hit-and-run accidents is done by District Collectors/District Magistrates. under whose disposal the funds are placed through the nodal officer in the State/UT, namely Transport Commissioner/Director Transport. The District Collectors/Magistrates are the Claims Settlement Commissioners, for making awards and payments.

· In accordance with the reports received from the State Governments/UT Administrations, the comparative position as on 31.3.1987 and 31.10.88 is as follows:-

| | | 31.3.87 | 31.10.88 |
|------|--------------------------------------------|----------------|----------------|
| i) | Claim applications received; | , 2415 | 4105 |
| ii) | Applications finalized and decided; | 1704 | 3177 |
| iii) | Applications under process; | 435 | 772 |
| iv) | Amount of solatium compensation disbursed; | Rs.53 lakhs | Rs.97 Iakhs |
| v) | Fund position. | Rs.4.82 crores | Rs.3.51 crores |